

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

2. C.P. (IB) 1528(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.07.2018**

NAME OF THE PARTIES: Suprabha Protective Products Pvt. Ltd.

v/s.

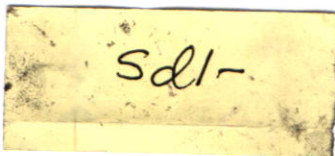
Malilikrjun Foregoings Pvt. Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

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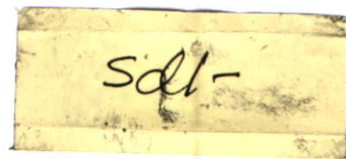
**ORDER**

The professional appearing for the Operational Creditor is present. No representation on the side of the Corporate Debtor. The Professional is directed to inform the next date of hearing to the other side and file affidavit of service. List this matter on 17.07.2018.



V. NALLASENAPATHY  
Member (Technical)

Rohit



BHASKARA PANTULA MOHAN  
Member (Judicial)